

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00517/2017

DATED THIS THE 18TH DAY OF JUNE, 2018

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI PRASANNA KUMAR PRADHAN, MEMBER (A)

A. Mallikarjun
S/o (late) A. Basappa,
Aged about 51 years
Working as Primary Teacher (PRT in short),
Kendriya Vidyalaya CRPF,
Bengaluru – 560 012.
R/at. No. 91/4 Siddarameshwara Road,
5th Cross Basava Gangotri
Kumbalagodu Kengeri Hobli
Bengaluru South Taluk - 560 074.

...Applicant

(By Advocate Smt Saritha Jayaram)

Vs.

1. The Joint Commissioner (Trg)/Appellate Authority,
Kendriya Vidyalaya Sangathan (Vigilance Section),

18th Institutional Area
Saheed Jeet Singh Marg
New Delhi – 110 016.

2. The Deputy Commissioner
Kendriya Vidyalaya Sangathan
Regional Office Bengaluru Region
K Kamraj Road,
Bengaluru – 560 042.Respondents

(By Shri B. Vishnu Bhat, Senior Panel Counsel)

O R D E R (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J)

After we heard the matter for some time, wisdom dawned on the applicant who was personally present in Court. In our presence he instructed learned counsel Smt Saritha Jayaram to seek a withdrawal of the OA. She did so and we allow it.

2. The OA stands dismissed as withdrawn. No order as to costs.

(PRASANNA KUMAR PRADHAN)

(DR.K.B.SURESH)

MEMBER (A)

MEMBER (J)

/ksk/

Annexures referred to by the applicant in OA No. 170/00517/2017

Annexure A1 Copy of the memorandum dated 12.09.2014

Annexure A2 Copy of the order dated 14.10.2015 in OA No. 363/2015

Annexure A3 Copy of the impugned order dated 23.06.2016

Annexure A4 Copy of the appeal dated 04.07.2016

Annexure A5 Copy of the reminder dated 09.04.2017

Annexure A6 Copy of the impugned order dated 25.09.2017

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